

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:333

ANSWERED ON:24.02.2010

. INDIAN STUDENTS IN AUSTRALIA

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**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) the number of Indian students who have gone abroad particularly to Australia for studies during the last two years, year-wise;
- (b) the number of students who have returned back from Australia midway as a result of constant racial attacks, year-wise;
- (c) whether the Government of India has issued any advisory to the Indian students going/studying abroad including Australia;
- (d) if so, the details thereof: and
- (e) the steps taken by the Government to ensure safety of Indian students abroad?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIS. M. KRISHNA)

(a): Presently there is no institutional mechanism in place to determine the number of Indian students proceeding abroad for studies. However, as per information provided by the Australian Department of Education, Employment and Workplace Relations, following are the number of students who have gone to Australia during the last two years:

Year	Total no. of students (included in the total)	Number of new students
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2008	74,980	35,021
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2009	89,457	30,861
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(b): As per information available, 4 students returned to India in 2009 from Melbourne without completing their studies because of the local situation.

(c) & (d): Yes. Advisories for Indian students have been posted on the websites of the Ministries of Overseas Indian Affairs ([www.moia.gov.in](http://www.moia.gov.in)) , External Affairs (<http://mea.gov.in>) as well as that of the High Commission in Canberra ([www.hcindia-au.org](http://www.hcindia-au.org)). Salient features of the Advisory in respect of Australia are given on Annexure-I.

(e): Details of steps taken by the Government of India is attached in Annexure-II.